The Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, *inter-alia* provides for:-

- (i) One domestic LPG connection for one household (instead of per person earlier). This may be enforced strictly to rule out multiple connections in any household.
- (ii) For making it mandatory for PNG providing agencies to obtain undertaking from the customer to surrender the LPG connection within 60 days from the date of obtaining PNG connection and to discontinue the supply of PNG to an existing consumers of LPG who has not surrendered the LPG connection within the time limit for 60 days.
- (iii) OMCs are prohibited to provide LPG connection to a person who is in possession of a PNG connection.

Accordingly, Government have advised OMCs to implement the amended Control Order strictly.

OMCs have reported that they have initiated the exercise of identifying multiple LPG connections, i.e., more than one domestic LPG connection registered in the name of one customer. The availability of any existing LPG connection is checked while installing the new LPG connection at the house of the prospective customer.

China's inclusion in IPI gas pipeline project

1515. SHRI MOHD. ALI KHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that China may replace India in the Iran-Pakistan-India (IPI) gas pipeline project; and
 - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Government is only aware of press reports in local Iranian media indicating possibility of China joining the Project.

Subsidised cooking gas connections for BPL families and tea garden labourers

†1516. SHRI SAMAN PATHAK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether LPG consumers are getting sufficient LPG as per their need at present; and
- (b) whether Government is contemplating to provide subsidized cooking gas to Below Poverty line (BPL) families and labourers working in tea gardens and unorganized sectors ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a Public Sector Oil Marketing Companies (OMCs) have reported that they do not have any supply constraints and LPG supplies to distributors are being made by them through indigenous production and imports in accordance with the genuine demand of customers registered with the LPG distributors.

(b) A proposal for providing one time financial assistance to Below Poverty Line (BPL) families for acquiring new LPG connection is under consideration of the Government.

Shortfall in domestic oil supply

1517. SHRI RAMDAS AGARWAL:

DR. K.V.P. RAMACHANDRA RAO:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that India's oil demand will jump by 40 per cent in the next ten years whereas the increase in supply from the domestic oil field is expected to be around 12 per cent;
- (b) if so, the steps Government proposes to take to bridge the shortfall as India's many maturing oil fields are reportedly declining in production;
 - (c) whether Government is working on any new subsidy regime for petroleum products; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) During 2009-10, the domestic demand for petroleum products was 138.2 million tonnes (Prov). As per the Government's Integrated Energy Policy, oil demand, under various scenarios, is estimated to be between 397 and 555 million tonnes for the year 2031-32, which works out to a Compounded Annual Growth Rate (CAGR) of 4.5% to 6.1% over 2009-10.